

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **10.08.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/632/CHE/2021 IN MA/139/2019 IN CP/699/IB/2017
NAME OF PETITIONER : Pixtronic Global Technologies Pvt Ltd
NAME OF RESPONDENT : M S Viswanathan (Liquidator) of
M/s Gemini Communications Ltd
SECTION : Sec 60(5) of IBC 2016 R/w Regulation 47A of IBBI

ORDER

The Applicant is represented by Mr. Ravi Rajagopalan, Advocate and the Respondent / Liquidator is represented by Mr. V. Manivannan, Advocate along with the Liquidator Mr. M.S. Viswanathan through video conferencing platform.

Heard the submissions of both the parties. **Order reserved.**

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)
MEMBER (JUDICIAL)**